

SHRIMATI TARA RAMCHANDRA SATHE : May I know, Sir, whether there is any raw material which is imported for the manufacture of the cosmetics which are produced in India ?

SHRI MANUBHAI SHAH : Yes, some intermediates and some of the basic dyes, which are not manufactured in the country, are imported as raw materials depending upon different industries.

SHRI B. K. P. SINHA : May I know, Sir, if Government are aware that the sandal-based cosmetics, especially of Mysore, are very popular in foreign countries, especially in the U.S.A., and if Government are aware of it, are they taking any appropriate steps to restrain their internal consumption, so that more and more of those goods are exported outside ?

SHRI MANUBHAI SHAH: I would welcome a scheme of restraint from the hon Member so that I can export more of that particular cosmetic.

STAFF STRENGTH IN DURGAPUR STEEL PLANT

*402. SHRI T. V. AN AND AN : Will the Minister of IRON AND STEEL be pleased to state what action has so far been taken in respect of the job analysis on scientific basis for determination of staff strength in the Durgapur Steel Plant as suggested by the Estimates Committee in their 33rd Report presented to the Parliament during March, 1959 ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRON AND STEEL (SHRI P. C. SETHI) : The question of carrying out investigations and studies of the type suggested by the Estimates Committee in their 33rd report has been carefully considered by Hindustan Steel Limited. Studies were conducted which revealed some surpluses in the categories of unskilled and clerical levels. Hindustan Steel Limited, however, are of the view that as their plants are in a state of continuous expansion, the job contents change considerably from one period to another, which makes it difficult to develop stable job standards. They, therefore, feel that it would be difficult to undertake this type of further study at

this stage. Such an enquiry will be fruitful only after the expansion stage is over.

SHRI A. P. CHATTERJEE : Will the hon. Minister be pleased to state whether it is, not a fact that on the 5th of August last, when a deputation of the workers, about 3,000 of them, went to the General Manager of the Durgapur steel plant exactly with this question whether any person or **any** member of the staff is going to be retrenched, then the General Manager did not have the courtesy and did not also have the politeness to say all this to the workers but, instead, called in the police, and the police lathi-charged them and three of the workers died as a result of the lathi-charge ?

SHRI P. C. SETHI: Sir, that is entirely a different question. This is about the studies to be carried out by the Hindustan Steel Limited as a result of the Estimates Committee Report. As far as the other question regarding the Durgapur steel plant is concerned, it is absolutely a different matter.

SHRI D. THENGARI : If job analysis is not to be the basis for determination of staff strength, what is the present *ad hoc* basis for determination ?

SHRI P. C. SETHI: Sir, first of all we have the Project Report figures. Then after that studies were conducted departmentally and by the Hindustan Steel Limited also. And that is the basis.

SHRI BHUPESH GUPTA: There was a complete strike by the Durgapur steel plant workers yesterday with the entire populace there sympathising and joining with them. Now is it not a fact that there is a great deal of discontent accumulating against the management there, especially certain individuals ? And is it not a fact that at the site of the Durgapur steel plant many bills have been pasted criticising certain officers by naming them and so on ? Now the whole situation has arisen as a result of the attitude of the management towards the question of retrenchment, and the management did not take any sympathetic view of the whole matter, rather treated them very harshly calling in the police and so on. Now, Sir, . . .

SHRI RAJENDRA PRATAP SINHA : Sir, I would like to raise a point of order. Now our rules provide that supplementary questions could be asked only pertaining to the main question. I would very respectfully suggest to you, Sir, that you may rule out such questions as are not relevant to the main question.

SHRI BHUPESH GUPTA : They will not ask questions. It is not in their interest. They will not ask this question so as to protect the management here. I referred to retrenchment and said that the whole situation has arisen out of mismanagement.

SHRI RAJENDRA PRATAP SINHA : He will make a speech now.

SHRI BHUPESH GUPTA : Mr. Sinha will never understand because he has vacated his seat on this side of the House. Now you see the question. Why this interruption, I do not understand. Retrenchment of staff is going on based on a wrong assessment of the staff, and it has created a very serious situation. This is what I am going to point out to you, so much so that the entire steel plant workers are on strike there today in protest against the behaviour of the management and in regard to other collateral matters.

MR. CHAIRMAN : Mr. Gupta, do you think it arises out of this question ?

SHRI BHUPESH GUPTA : Yes.

MR. CHAIRMAN : How ?

SHRI BHUPESH GUPTA : It depends on how you, look at it. The main question asks : "What action has so far been taken in respect of the job analysis on a scientific basis for determination of staff strength" etc. Now a wrong job analysis has taken place there and investigations into the staff strength have also been perfunctory. The policy pursued is an anti-working class policy. The result is that the workers are protesting. This is how the question arises, you see, Sir. Now I should like to know whether it is not a fact that the workers are demanding that certain people should be removed from there, so that this kind of wrong approach, as indicated in the question and otherwise also, is not made ? I

should like to know why the Minister is here sitting and not going to Durgapur when the entire populace of Durgapur including the working people are protesting against the management and their acts leading to shooting and killings and so on.

SARDAR RAGHBIR SINGH PANJ-HAZARI : Is it a speech or a question ?

SHRI BHUPESH GUPTA : If you allow this point of order, then you must allow me a counter point of order.

MR. CHAIRMAN : Yes, if I allow it you can do that.

SHRI P. C. SETHI : Sir, I may categorically state on the floor of this House that, as far as the Durgapur plant is concerned, there is no retrenchment going on there. And as far as job analysis is concerned, I have indicated in reply to the main question that because expansion work is going on, therefore in spite of the Estimate Committee's Report we are not carrying it on because as I said; expansion work is going on. We will carry out the job analysis only after this expansion work is over.

SHRI CHANDRA SHEKHAR : May I ask the hon. Minister whether the Intelligence Branch of the Home Ministry has informed the Steel Ministry that the Communist Party members are indulging in a conspiracy to sabotage the whole of Durgapur plant and they are in a conspiracy to sabotage the whole production programme for steel in the country, inspired by certain misguided leaders of the Communist Party who are out to sabotage the whole industrial production in the country and certain workers have resorted to these strikes which may be a great blow to the whole industrial set-up in the country ? If this is true, may I know what action has been taken ?

SHRI BHUPESH GUPTA : Does this question arise ?

MR. CHAIRMAN : Depends on the way you look at it.

SHRI BHUPESH GUPTA : I did not bring in the Congress Party. Now I will bring it.

SHRI CHANDRA SHEKHAR : I have taken lessons from my senior colleague. Shri Bhupesh Gupta, for bringing in certain things.

My question is whether the Steel Ministry had referred to the Home Ministry and asked them to investigate into these reports that the members of the Communist Party and certain other political parties are indulging in some such sabotage activities and they are indulging in such activities not only in Durgapur but also in other steel plants and in other sectors.

MR. CHAIRMAN : Do you wish to imply that their activity affects job analysis ?

SHRI CHANDRA SHEKHAR : Yes, Sir. These activities involve the workers and their work. Workers were mentioned, Sir, and therefore everything can be asked. Now will the Minister say what information came from the Special Police Establishment of the Home Ministry ?

श्री राजनारायण : श्रीमान एक सवाल हमारा है ।

माननीय सदस्य : अपनी जगह पर जाइए ।

श्री राजनारायण : अपनी सीट पर जा कर पूछता हूँ । क्या यह सही है कि . . .

SEVERAL HON. MEMBERS : The Minister has not replied.

(Interruptions)

MR. CHAIRMAN : Please, order, order.

श्री राजनारायण : अगर मंत्री आंसर देते हैं तो हम बठ जाएंगे ।

SHRI CHANDRA SHEKHAR : Sir, I have asked a question and I am entitled to a reply. Unless and until the Minister has replied to the question no supplementary question can be asked.

MR. CHAIRMAN : Not a supplementary question, but it is a point of order, he wants to raise.

श्री राजनारायण : अगर मंत्री उत्तर दे रहे हैं तो उनको सुन लीजिए । हमको इसके बाद एलाउ कर दीजिएगा ।

श्री सभापति : आप सवाल करना चाहते हैं या और बात है ?

श्री राजनारायण : जी हम सवाल करना चाहते हैं । जो चन्द्रशेखर जी ने . . .

श्री सभापति : इस वक्त नहीं कर सकते ।

SHRI T. N. SINGH : Some such report has been received by us in regard to activities of a destructive nature.

SHRI CHANDRA SHEKHAR : Now the hon. Minister says that some such report he has received.

श्री राजनारायण : श्रीमान आपकी आईज हमारे ऊपर आनी चाहिए ।

MR. CHAIRMAN : Please sit down. I am asking Shri Rajnarain.

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है . . .

SHRI BHUPESH GUPTA : Sir, may I . . .

SHRI RAJNARAIN : Just hear me, Sir.

MR. CHAIRMAN : Yes, Rajnarainji.

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि कांग्रेस पार्टी के अन्दर जो लोग श्रीमती इंदिरा गांधी को हटाकर प्रधानमंत्री बनना चाहते हैं और जो लोग श्री टी० एन० सिंह को निकम्मा समझ कर उनकी जगह स्टील मिनिस्टर बनना चाहते हैं, वे खुद वहाँ के कार्यकर्ताओं को उभाड़ते हैं और वहाँ के कार्यकर्ताओं को हड़ताल कराने के लिए और छंटनी कराने के लिए उकसाते हैं ।

SHRI T. N. SINGH : Sir, there is nothing like that.

SHRI BHUPESH GUPTA : On a point of order, Sir. The hon. Minister has maligned our Party.

MR. CHAIRMAN : No, no.

SHRI BHUPESH GUPTA: Sir, you cannot allow a question to be asked about the Communist Party and not allow me to put a question. You kindly allow me to clarify the position. A party cannot be allowed to be maligned in this manner.

MR. CHAIRMAN: You please sit down.

SHRI BHUPESH GUPTA : I sit down, Sir. But I want to know whether my Party will be protected here.

MR. CHAIRMAN : Sit down.

SHRI BHUPESH GUPTA : No, Sir, no. Did you hear what was said / He said that the Communist Party is trying to blow up the plant. * * *

MR. CHAIRMAN : You cannot use that word.

SHRI BHUPESH GUPTA : ** We are not blowing up any plant.

MR. CHAIRMAN : It is not parliamentary.

SHRI BHUPESH GUPTA: It is not first of all, unparliamentary. And what is our protection ? Who will protect us ?

MR. CHAIRMAN : Mr. Gupta, you don't determine what is parliamentary and what is not parliamentary. I determine what is parliamentary and what is not. That is not parliamentary. That word should be expunged.

SHRI BHUPESH GUPTA : No, Sir. If you expunge it, I submit to you and I will not question that thing. But what is the protection when an hon. Member asks the question of a Minister belonging to the Congress Party saying that the Communist Party is planning sabotage of the plant, to blow up the plant and that kind of things, and here the Minister says, "Some such report we have got".

** Expunged as ordered by the Chair.

SHRI T. N. SINGH : Yes.

SHRI BHUPESH GUPTA : I would request you to order them to lay on the Table the entire report.

SEVERAL HON. MEMBERS : No, no.

SHRI BHUPESH GUPTA : I say Atulya Ghosh and his henchmen and hooligans are doing such things and all these people have been bought up, these people in Durgapur. It is a conspiracy. It is a conspiracy of Atulya Ghosh because Atulya Ghosh comes from that constituency. Therefore he has started this thing about the trade unions and the leftist parties. I do not know what is the report. I am prepared to see the whole report.

AN HON. MEMBER : That is not a question, Sir.

MR. CHAIRMAN : Next question. I pass on to the next question.

SHRI BHUPESH GUPTA: No, we will not allow

MR. CHAIRMAN : I have passed on to the next question.

SHRI I. K. GUJRAL : On a point of order, Sir.

MR. CHAIRMAN : On a point of order ? I have passed on the next question. What is your point of order, please ? Do you want to raise a point of order while I pass on to the next question ?

SHRI I. K. GUJRAL : No, Sir.

MR. CHAIRMAN : I have passed on to the next question.

SHRI BHUPESH GUPTA : And Mr. T. N. Singh wants our cooperation after saying such things. Yes, you will have that cooperation.